

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/4145/2021



This the 12th day of May, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

1. Atiqa Bano, Aged 47 Yrs., D/o Gh. Hassan Payyer R/o Cherkote Lolab Kupwara.
2. Azad Hussain Baht, Aged 37 Yrs, S/o Mukhtar Ahmad Bhat R/o Badibera Lolab Kupwara.

.....Applicants

(Advocate:- Mr. M A Ganai-**Not Present**)

Versus

1. Mr. Altaf Hussain Mir, Director Rural Development Department Kashmir-Srinagar.
2. Mr. Nazir Ahmad Mir, Project Officer Wages Employment (ACD) Kupwara.
3. Mr. Ab Rashid Ahangar, Block Development Officer Kralpora.
4. Mr. Shabir Ahmad, Block Development Officer Sogam.

.....Respondents

(Advocate: Mr. Rajesh Thappa, learned D.A.G.)

**ORDER
[ORAL]**

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

Despite sending the link to the learned counsel for the applicant for joining the video conference and the case being listed in the regular cause list, he has not joined the video conference today.

2. On the last listed date i.e. 03.03.2021 also, nobody had joined the video conference on behalf of the applicant. It seems that the applicant has lost interest in pursuing the matter. In any case, we have gone through the records. No case of contempt of Court is made out against the respondents. Accordingly, the Contempt Petition is closed and notices issued stand discharged.

**(ANAND MATHUR)
MEMBER (A)**

**(RAKESH SAGAR JAIN)
MEMBER (J)**

Manish/Shashi/Arun